Annexure – 5

Name of the corporate debtor: Infinitas Energy Solutions Private Limited; Date of commencement of Liquidation: 06.02.2019; List of creditors as on: 01.04.2025

List of operational creditors (Government Dues)

													(An	nount in Rs.)
SI. No	Dotails of Claimant			s of Claim cceived	Details of claim admitted					Amount of contingent	Amount of any mutual dues that	Amount of claim	Amount of claims under	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	claim	may be set off	rejected	verification	
1	Assistant Commissioner (Service Tax)	Central Government	19-12- 2020	26,80,927	26,80,927	The Corporate Debtor has not remitted the Commercial Tax for the Financial Year 2015-16. The claim includes the outstanding tax liability along with applicable interest.	Nil		0.09%	Nil	Nil	Nil	Nil	Nil
2	Income Tax Officer TDS Ward	Central Government	25-12- 2020	2,65,84,457	2,65,84,457	The CD has not remitted TDS from the FY 2010-11 to 2019-20	Nil		0.93%	Nil	Nil	Nil	Nil	Nil
3	Employees' Provident Fund	Central Government	17-12- 2020	33,79,704	33,79,704	Dues under section 11 of EPF & MF act, 1952 for the period 2015-16	Nil		0.12%	Nil	Nil	Nil	Nil	Nil
	Total 3,26,45,08				3,26,45,088				1.14%					